

ITEM NO.7

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 22-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent no.1, there is no appearance.

Ld. Counsel for petitioner has failed to file proof of publication in respect of respondent no.2.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

VIVEK SAXENA
Registrar

pm